

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:1712
ANSWERED ON:05.03.2015
WATER RESOURCES IN VILLAGES
Rai Shri Prem Das

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of funds allocated/utilized to improve water availability in the country during the last three years, State-wise and scheme-wise;
- (b) whether the Government has conducted any study across the country to assess water availability at district level;
- (c) if so, the details thereof including districts identified with low water availability, State-wise;
- (d) whether the Government has initiated/proposes any programme to protect the water sources in villages across India; and
- (e) if so, the villages selected for this and the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(PROF.SANWAR LAL JAT)

(a) State Governments undertake several measures to augment the water resources which, inter-alia, include conservation of water resources in reservoirs and traditional water bodies, rain water harvesting and artificial recharge of ground water. Ministry of Water Resources, River Development and Ganga Rejuvenation provides technical and financial assistance to the State Governments through various schemes and programmes namely, Accelerated Irrigation Benefits Programme (AIBP), Repair, Renovation and Restoration (RRR) of Water Bodies etc. The details of State-wise funds released under AIBP and RRR of Water Bodies programmes during the last three years (2011-12, 2012-13, 2013-14) are at Annexures I and II respectively.

(b) & (c) The average annual water resources potential and utilizable surface water resources have been assessed basin-wise by the Central Water Commission and the details are at Annexure III.

Central Ground Water Board (CGWB) and State Ground Water Organisations jointly assess replenishable ground water resources periodically in 6607 assessment Units (Firkas/Blocks/Mandals/Talukas/Districts) in the country. A Statement indicating the State-wise availability of ground water resources is given at Annexure IV.

District-wise assessment of water availability has not been conducted by the Central Government.

(d) & (e) State Governments undertake several measures for protecting the water sources in the States. The efforts of the State Governments are supplemented by the Central Government under various schemes and programmes.

Government of India launched a Scheme for Repair, Renovation and Restoration (RRR) of water bodies which has multiple objectives such as reclamation of lost irrigation potential, improvement of command area/catchment area of the tanks, restoring/increase in storage capacity of water bodies, recharge of ground water and development of tourism and cultural activities by providing Central Grant to State Governments. This is a continuing scheme since X Plan. In XII Plan, the scheme envisages taking up RRR works in 10,000 water bodies (9000 in rural areas and 1000 in urban areas) with an outlay of Rs 10,000 crore. Details of villages in which the Scheme is being implemented are not maintained by the Central Government.